

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 04.11.2020 at 2.45 PM

HEARING

1. Crime 249/2020 HPS
2. Crime 89/2020 ANGPS
3. Crime 313/2020 HPS
4. Crime 101/2020 TS Halli PS
5. Crime 35/2020 ANGPS
6. Crime 68/2020 ANGPS
7. Crl. Misc. 219/2020
8. Crl. Misc. 227/2020
9. Crl. Misc. 230/2020
10. Crl. Misc. 235/2020
11. Crl. Misc. 247/2020
12. OS 250/2020
13. OS 255/2020 (Muniyamma Vs. Munivenkatappa)
14. OS 256/2020 (Meenakshi Vs. Venkatesha)
15. OS 257/2020 (Anjinamma Vs. Krishnappa)

Hosakote

Dated: -03.11.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.